

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7579/2023

(Arising out of impugned judgment and order dated 03-03-2022 in WRITC No. 30344/2021 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SURYA NATH YADAV

Respondent(s)

(I.R. and IA No.59537/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT.

IA No. 59537/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 05-07-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Srishti Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The office report dated 04.07.2023 indicates that although notice was duly served on the sole respondent, he is yet to enter his appearance.

The matter be listed accordingly after four weeks.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR